

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF  
SHYAMAL HOLDINGS & TRADING LIMITED (SHTL)**

(Regd. Office: 20-B, Khatau Building , Alkesh Dinesh Modi Marg, Fort, Mumbai-400023)

Further to the Public Announcement ("PA") dated July 08, 2008 to the shareholders of SHTL issued by VC Corporate Advisors Pvt. Ltd., ("VCAPL" or "Manager to the Offer") on behalf of Emperor Consultancy Services Pvt. Ltd. ("Acquirer") pursuant to and in compliance with Regulation 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations"), the shareholders of SHTL are requested to note the following amendment with respect to the PA:

**1. The Original and Revised Schedule of major activities pertaining to the Offer is as under :**

| Activity                                                                                                                                                | Original Date & Day    | Revised Date & Day     |
|---------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------|------------------------|
| Date of Public Announcement                                                                                                                             | 08.07.2008 (Tuesday)   | 08.07.2008 (Tuesday)   |
| Specified date (for the purpose of determining the name of shareholders to whom the Letter of Offer will be sent)                                       | 18.07.2008 (Friday)    | 18.07.2008 (Friday)    |
| Last Date for a Competitive Bid, if any                                                                                                                 | 29.07.2008 (Tuesday)   | 29.07.2008 (Tuesday)   |
| Date by which Letter of Offer to be dispatched to the shareholders                                                                                      | 18.08.2008 (Monday)    | 27.08.2008 (Wednesday) |
| Date of Opening of the Offer                                                                                                                            | 27.08.2008 (Wednesday) | 03.09.2008 (Wednesday) |
| Last Date for revising the Offer Price / Number of Shares                                                                                               | 04.09.2008 (Thursday)  | 11.09.2008 (Thursday)  |
| Last Date for withdrawal of acceptance by shareholders who have accepted the Offer                                                                      | 10.09.2008 (Wednesday) | 17.09.2008 (Wednesday) |
| Date of Closing of the Offer                                                                                                                            | 15.09.2008 (Monday)    | 22.09.2008 (Monday)    |
| Date by which communicating acceptance/ rejection and payment of consideration for accepted shares /dispatch of Share Certificate in case of rejection. | 29.09.2008 (Monday)    | 06.10.2008 (Monday)    |

**2. The parameters given at Para 1.4 (e) of the Public Announcement are deleted being not applicable as the shares of the Target Company are frequently traded.**

All other terms and conditions of the Offer remain unchanged. The Acquirer and its directors accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirer laid down under the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

**Issued by Manager to the Offer on behalf of the Acquirer:**



**Manager to the Offer:**

**VC CORPORATE ADVISORS PRIVATE LIMITED**

**(Contact Person: Tanmay Kumar Saha)**

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Place: Kolkata

Date: 23.08.2008